

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 110(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President


SH. S. K. MOHAPATRA
Hon'ble Member (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016

NAME OF THE COMPANY M/s. Connaught Plaza Restaurants Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	TEJAS KARIA	, ADV] Petitioners	
	KARAN MEHRA	, ADV		
	MANAVENDRA MISHRA	, ADV		

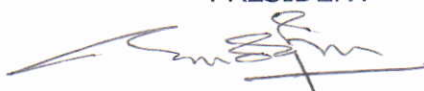
	SATYAJIT SARMA	ADV	Respondent No. 8.	
	MOHIT NEGI	ADR		

Order

Arguments on behalf of Respondents 2 & 3 have been concluded. Likewise, arguments on behalf of Respondent No. 8 were also concluded yesterday.

To come up for further arguments on 20.10.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)